## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.34/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Mr. Manoj Panwar

V/s

M/s. E. D. Process Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

## **Order**

## C.P. No. 34/397-398/CLB/MAH/2014

- 1. None present
- 2. In the absence of both the parties matter is adjourned to 04.10.2016. Registry is directed to issue notice.

sd/-

Dated: 29.18.2016

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Shri M. K. Shrawat Member (Judicial)